about which the Dalai Lama made a reference in his speech from his Indian abode on the 10th March, 1968; and

(b) if so, the reaction of Government thereto?

THE PRIME MINISTER MINIS-TER OF ATOMIC ENERGY, MINIS-TER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRI-MATI INDIRA GANDHI): (a) Government of India have seen reports of disturbances in Tibet as also in other parts of China:

(b) While the disturbances in, Tibet arising from the Cultural Revolution are no concern of the Government of India, the continued violation of the human rights of the Tibetan people and repression of their fundamental freedoms evokes our sympathy.

## Indian Naval Ships

6226. SHRI SHIVA CHANDRA JHA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is fact that the Indian naval ships had cruised to Singapore recently; and

(b) if so, which were those ships and the specific reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Yes, Sir.

(b) The ships were Indian Naval ships, Mysore, Rajput, Ranjit Khukri Kuthar Kirpan and Deepak. They were on a normal training cruise combined with a good will visit.

## Madhya Pradesh N.C.C. Directorate

6227. SHRI RABI RAY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Superintendent of the Madhya Pradesh N.C.C. Directorate was arrested at Indore on the 7th February, 1968 in connection with a fire which had destroyed the entire records concerning the Accounts and Establishments Sections of the Directorate on the night of the 7th February 1968; and

(b) if so, the details thereof?

THE DEPUTY-MINISTER IN THE MINISTRY OF DEFENCE (SHR) M. R. KRISHNA); (a) and (b). A fire broke out in the N.C.C. Directorate, Indore, on the night of 7th|8th February 1968. Half of the building was gutted and documents relating to Accounts, Training, Coord and Planning burnt. As a result of preliminary investigations by the Police one Head Clerk, one L.D.C. and one Laskar belongnig to that Office have been arrested. Further investigations by the Police are in progress.

## प्रधान मंत्री के पुत्र के विवाह का समाचार

## 6228 श्री श्रीचन्द गोयलः

भी हरूम चन्द कछवायः

वया **सूचना ग्रोर प्रसारण** मंत्री यह बनाने की क्रपा करेंगे कि :

(क) क्या यह सच है कि प्रधान मंत्री के पुत्र के विवाह का समाचार श्राकाणवाणी से भारत के उच्चतम न्यायधीण के णपय ग्रहण समाचार से प्राथमिकता देकर प्रसारित किया गया था

(ख) विवाह के समाचार का प्रसारण किन किन समय के समाचार बुलेटिनों में प्रमारित किया गया था: ग्रीर

(ग) क्या यह भी सच है कि उक्त विवाह समारोह के बाद संगीत तथा नाटक विभाग ने कुळ कार्मकम प्रस्तन किये थे ?

सूचना और प्रसारण मंत्री (भी के के बाह) : (क) ग्रौर (ख) जी नहीं । श्री राजीव का मिस सोनिया मैनें के साथ विवाह संबंधी समाचार 2.5 फरवरी के सांयकाल के समाचार बुलेटिन में प्रसा--रित किया गया था। तिब्बती ग्रौर नेफा के बुलेटिनों में यह समाचार 2.6 फरवरी को प्रसारित किया गया था।

(ग) जी महीं।

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